

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI RAVICHANDRAN RAMASAMY** **SHRI. JYOTI KUMAR TRIPATHI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/20/KOB/2023
SECTION	SEC 58 & 59. C/ACT R/W R. 11 NCLT.
NAME OF PARTIES	K NARAYANAN V/S M/S KERALA FURNITURE CONSORTIUM (P) LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ANJU SAMSON, YOGINDUNATH S
RESPONDENTS ADVOCATE/ PROFESSIONAL	AJI V DEV, CYRIAC TOM, ALAN PRIYADARSHI DEV.

16th JULY 2024

ORDER

COMPANY APPEAL(C/ACT)/20/KOB/2023

Learned Authorized Representative CS, Mr. Yogindunath S appears on behalf of the Appellant through virtual mode. Learned representing Counsel, Mr. Mohammed Ishaq appears virtually on behalf of Respondents 1 to 6 through virtual mode and submits that he is unable to advance the arguments today as his arguing Senior counsel is not available, hence requested for a short adjournment.

At the request of the Respondents' Counsel, list this matter for further consideration on **07.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)